

GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATERWAYS

RAJYA SABHA
STARRED QUESTION NO. *265
ANSWERED ON 25.03.2025

DEVELOPMENT OF PORTS AND WATERWAYS IN COASTAL STATES

*265. SMT. RAJANI ASHOKRAO PATIL:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

- (a) the amount of budgetary allocation to each coastal States for the development and modernization of ports and waterways infrastructure;
- (b) the manner in which the Ministry addresses the concerns of coastal States regarding the impact of port development on coastal ecosystems and exploring mechanisms for ensuring environmental sustainability; and
- (c) the details of financial assistance provided to States for the development of coastal shipping and inland waterways to improve connectivity and reduce logistics costs in the last three years, State-wise and year-wise?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS
(SHRISARBANANDA SONOWAL)

(a) to (c) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF RAJYA SABHA STARRED QUESTION NO.*265 ANSWERED ON 25th MARCH, 2025 RAISED BY SMT. RAJANI ASHOKRAO PATIL REGARDING “DEVELOPMENT OF PORTS AND WATERWAYS IN COASTAL STATES”.

(a) Sagarmala is the flagship Central Sector Scheme of the Ministry of Ports, Shipping and Waterways to promote port-led development in the country through harnessing India's 7,500 km long coastline, and 14,500 km of potentially navigable waterways. The projects under Sagarmala Scheme are categorized into five pillars – port modernization, port connectivity, port-led industrialization, coastal community development and coastal shipping & inland water transport. Funds to the tune of Rs. 2300 cr. have been approved for allocation under the Scheme for 15th Finance Commission Cycle (2021-22 to 2025-26). The details of assistance provided by the Ministry to Coastal States / State Maritime Boards / UTs / Major Ports State wise is annexed. **[Annexure-I]**. Further, Government allocated funds to Inland Waterways Authority of India (IWAI) for development and maintenance of National Waterways(NWs) in the country including Coastal States. The details of fund allocation for the development of National Waterways (including the NWs in Coastal States) for the last three years isannexed.**[Annexure-II]**.

(b) For timely execution of projects, Ministry on regular intervals interacts with State Maritime Boards (SMBs)/State Govts/UTs' Administration/ Central Line Ministries by organizing project based and State level meetings to understand their concerns and aiding to resolve the issues concerning Government of India in timely manner. Ministry from time to time holds Maritime States Development Council (MSDC) meetings and also encourage coastal States/UTs to hold State Sagarmala Committee meetings for creating synergy among various stakeholders for expeditious implementation of Sagarmala projects. To date, twenty meetings of MSDC have been held with State Governments and other stakeholders. Further, at the top of the Sagarmala framework, a National Sagarmala Apex Committee has been constituted for overall policy guidance and high level coordination, and to review aspect of planning and implementation of the plan and projects.

(c) Under the Coastal Shipping & IWT and port connectivity pillars of the Sagarmala scheme, a total of 58 projects have been initiated in the country at a total cost of Rs.3438 Crores. The state-wise details, funds allocated and released in these pillars is annexed **[Annexure-III]**.

Annexure I

State/UT	No. of projects	Financials	
		Total cost of project (Rs. Cr)	MoPSW assistance under Sagamala (Rs. Cr)
Andaman & Nicobar Islands	3	46	46
Andhra Pradesh	12	2409	399
Goa	9	763	156
Gujarat	9	1321	902
Karnataka	8	491	183
Kerala	8	273	129
Maharashtra	31	1927	818
Odisha	6	340	159
Puducherry	2	30	30
Tamil Nadu	22	1238	517
West Bengal	9	569	280
Grand Total	119	9406	3620

Annexure-II

Statement of Budget allocation/expenditure (Rs. in cr.)				
Sl. No.	National Waterways	2022-23 (Actual expenditure)	2023-24 (Actual expenditure)	2024-25 (budget)
1.(a)	NW-1 (Ganga-Bhagirathi-Hooghly river system) in U.P., Bihar, Jharkhand and West Bengal	66.25	163.38	81.67
1.(b)	Jal Marg Vikas Project (JMVP)	339.22	501.26	515.00
1a+1b	NW-1 (Ganga-Bhagirathi-Hooghly river system) in U.P., Bihar, Jharkhand and West Bengal)	405.47	664.64	596.67
1.(c)	NW-3 (West Coast Canal, Kerala) including NW-8(alapuzzha-changonasser) & 9 (Kottayam-valicom) in Kerala	3.82	4.78	16.44
1.(d)	Phase-1, NW-4(river Krishna, Andhra Pradesh)	0.18	0.67	2.00
1.(e)	Phase-1, NW-5 (Odisha)	0.76	26.53	2.89
1.(f)	Other Plan schemes including new NWs in Gujarat, Maharashtra, Goa, Karnataka and West Bengal	4.36	11.25	32.00
2	NW-2 & 16- Grants for creation of Capital Assets in Assam	100.18	261.76	406.00
	Total	514.77	969.63	1056.00

Annexure III

State/UT	No. of projects			Financials		
	Coastal Shipping & IWT	Port Connectivity	Total	Total cost of project (Rs. Cr)	Funds Sanctioned (Rs. Cr)	Fund Released (Rs. Cr)
Andaman & Nicobar Islands	2		2	38	38	2
Andhra Pradesh	1	2	3	166	73	73
Goa	1	6	7	745	146	141
Gujarat	5		5	549	291	222
Karnataka	1		1	65	25	24
Kerala	2		2	31	20	18
Maharashtra	20	1	21	1029	446	396
Odisha	2		2	164	72	19
Tamil Nadu	6	2	8	231	127	100
West Bengal	1	6	7	419	131	123
Grand Total	41	17	58	3438	1368	1117
